

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s).191/2022

PINAK PANI MOHANTY

Petitioner(s)

VERSUS

UNION OF INDIA &amp; ORS.

Respondent(s)

[MR. GAURAV AGRAWAL, SR. ADVOCATE (A.C.)]

Date : 08-09-2025 This application was mentioned today.

CORAM : HON'BLE MR. JUSTICE SURYA KANT  
HON'BLE MR. JUSTICE JOYMALYA BAGCHI

Mr. Gaurav Agrawal, Sr. Adv. (A.C.) (mentioned by)

For Petitioner(s) :Mr. Kedar Nath Tripathy, AOR

For Respondent(s) :Mr. Sudarshan Lamba, AOR  
Mr. Prasenjeet Mohapatra, AOR  
Mr. Arvind Kumar Sharma, AORMr. Vishal Meghwal, Adv.  
Mr. Mukesh Kumar Maroria, AORM/s. K J John And Co, AOR  
Mr. Amarjit Singh Bedi, Adv.  
Ms. Surekha Raman, Adv.  
Mr. Shreyash Kumar, Adv.  
Mr. Sidharth Nair, Adv.Mr. Shreekant Neelappa Terdal, AOR  
Mr. Dhananjay Bhaskar Ray , AOR  
Mr. Parminder Singh Bhullar, AORMr. Neeraj Shekhar, AOR  
Mr. Amrendra Singh, Adv.  
Mr. Ramendra Vikram Singh, Adv.  
Mrs. Kshama Sharma, Adv.  
Mr. Rajesh Maurya, Adv.Mr. Sanjeev Malhotra, AOR  
Ms. Mrinal Gopal Elker, AORMs. Samridhi S. Jain, AOR  
Mr. Chaitanya Dixit, Adv.

Mr. Randhir Kumar Ojha, AOR

Mr. Dinesh Chandra Trehan, Adv.  
Ms. Alpana Sharma, AOR

Mr. Ajay Kumar, AOR

Mr. Varinder Kumar Sharma, AOR

Mr. Himanshu Munshi, AOR  
Intervenor-in-person, AOR

UPON being mentioned, the Court made the following  
O R D E R

I.A. No.174168/2025

List on 12.09.2025.

(ARJUN BISHT)  
ASTT. REGISTRAR-cum-PS

(PREETHI T.C.)  
ASSISTANT REGISTRAR